

S.No.7

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
09-05-2024 AT 10:30 AM**

**CP No. 65/241/HDB/2023
AND
IA(CA) 15/2024 in CP No. 65/241/HDB/2023
u/s. 241 of Companies Act, 2013**

IN THE MATTER OF:

Mr. Shiva Prasad Rao Muvva & Others **...Petitioner**

AND

M/s. Matrudharani Projects Private Limited & 2 others **...Respondent**

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP No. 65/241/HDB/2023

Learned PCS Smt Kavitha Rani, for petitioner present physically.

Learned PCS Mr S Vikas Reddy, for respondent present through Video Conference.

Orders not pronounced. **For orders on 19.06.2024.**

IA(CA) 15/2024

Orders not pronounced. **For orders on 19.06.2024.**

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**